

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 11-02-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Ms. Anu Gupta, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent Nos.1 and 3 have already filed counter affidavit.

Ld. Advocate-on-record, Ms. Anu Gupta appearing on behalf of respondent Nos.1 and 3 submits that she is appearing for respondent No.2 also and she will be filing vakalatnama on behalf of respondent No.2 within one week. Be filed.

Service is complete on respondent No.4 but none has entered appearance.

Original records have been received from the High Court and Trial Court.

In view of the submission made above, Registry to process the matter after one week for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar